

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-05-2025

Date : 23.05.2025

| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
|---------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|--------------------------------|---------------|
| 1 | 43728/2025 | 23.05.2025 | CRLMC-1498/2025 | RATIKANTA SAHU | C.O. | | Order Dtd. 2025-05-15 | CRIMINAL MISC | (Seat No-6) |
| 2 | 43730/2025 | 23.05.2025 | CRLMC-1318/2025 | SK KALIMUDDIN | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-6) |
| 3 | 43782/2025 | 23.05.2025 | WA-409/2025 | B SAMAL | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-6) |
| 4 | 43787/2025 | 23.05.2025 | WP (C) - 12514/2025 | NC SINHA | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-6) |
| 5 | 43789/2025 | 23.05.2025 | WP (C) - 12571/2025 | RN BARIK | C.O. | | Order Dtd. 2025-05-16 | WRIT BRANCH-5 | (Seat No-23) |
| 6 | 43790/2025 | 23.05.2025 | WP (C) - 12680/2025 | HK DASH | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-23) |
| 7 | 43791/2025 | 23.05.2025 | WP (C) - 14040/2025 | DR P CHULLI | C.O. | | Order Dtd. 2025-05-16 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-123) |
| 8 | 43792/2025 | 23.05.2025 | WP (C) - 14035/2025 | RK DEHURY | C.O. | | Order Dtd. 2025-05-16 | WRIT BRANCH-5 | (Seat No-20) |
| 9 | 43793/2025 | 23.05.2025 | WP (C) - 14043/2025 | U CHOTTARAY | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-20) |
| 10 | 43794/2025 | 23.05.2025 | WP (C) - 14085/2025 | P CHULLI | C.O. | | Order Dtd. 2025-05-16 | | (Seat No-20) |

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| 11 | 43795/2025 | 23.05.2025 | WP (C) - 14031/2025 | P CHULLI | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No- 123) |
| 12 | 43796/2025 | 23.05.2025 | WP (C) - 14131/2025 | P CHULLI | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-1 | (Seat No- 31) |
| 13 | 43797/2025 | 23.05.2025 | WP (C) - 14113/2025 | U CHOTTARAY | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-3 | (Seat No- 28) |
| 14 | 43798/2025 | 23.05.2025 | WP (C) - 14291/2025 | S DAS | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No- 104) |
| 15 | 43799/2025 | 23.05.2025 | WP (C) - 13676/2025 | BISWARANJAN PARAMGURU | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-7 | (Seat No- 44) |
| 16 | 43800/2025 | 23.05.2025 | WP (C) - 16864/2018 | M/S.JAYAKRISHNA MOHAPATRA | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-6 | (Seat No- 36) |
| 17 | 43801/2025 | 23.05.2025 | WP (C) - 16864/2018 | PC CHHINCHANI | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-6 | (Seat No- 36) |
| 18 | 43802/2025 | 23.05.2025 | WP (C) - 16865/2018 | M/S.JAYAKRISHNA MOHAPATRA | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-6 | (Seat No- 36) |
| 19 | 43803/2025 | 23.05.2025 | WP (C) - 16865/2018 | PC CHHINCHANI | C.O. | | Order Dtd. 2025-05- 16 | WRIT BRANCH-6 | (Seat No- 36) |
| 20 | 43820/2025 | 23.05.2025 | ABLAPL- 5364/2025 | PRASANT KUMAR BARIK | C.O. | | Order Dtd. 2025-05- 12 | | (Seat No- 36) |
| 21 | 43732/2025 | 23.05.2025 | FAO- 99/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-05- 13 | MISC. APPEAL SEC. | (Seat No-2) |
| 22 | 43733/2025 | 23.05.2025 | FAO- 645/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 26 | MISC. APPEAL SEC. | (Seat No-2) |
| 23 | 43734/2025 | 23.05.2025 | FAO- 669/2019 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 26 | MISC. APPEAL SEC. | (Seat No-9) |
| 24 | 43735/2025 | 23.05.2025 | WA- 2766/2024 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-05- | | (Seat No-9) |

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| 25 | 43736/2025 | 23.05.2025 | WA-2733/2024 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-05-13 | | (Seat No-9) |
| 26 | 43737/2025 | 23.05.2025 | BLAPL-5050/2025 | PRAMOD KUMAR BOHIDAR | GENERAL | | Order Dtd. 2025-05-20 | BAIL-1 | (Seat No-1) |
| 27 | 43738/2025 | 23.05.2025 | WA-3171/2024 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-05-15 | | (Seat No-1) |
| 28 | 43739/2025 | 23.05.2025 | MACA-974/2023 | JEEVANJYOTI MOHANTY | GENERAL | | Annexure | MISC. APPEAL SEC. | (Seat No-1) |
| 29 | 43740/2025 | 23.05.2025 | FAO-670/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-2) |
| 30 | 43741/2025 | 23.05.2025 | BLAPL-4702/2025 | SANJUKTA MUNDA | GENERAL | | Order Dtd. 2025-05-14 | | (Seat No-2) |
| 31 | 43742/2025 | 23.05.2025 | FAO-671/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-2) |
| 32 | 43743/2025 | 23.05.2025 | FAO-380/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-5) |
| 33 | 43745/2025 | 23.05.2025 | FAO-270/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-2) |
| 34 | 43747/2025 | 23.05.2025 | WP (C) - 10401/2021 | MAMAL LOCHAN PRADHAN | GENERAL | | Entire Document | WRIT BRANCH-4 | (Seat No-19) |
| 35 | 43748/2025 | 23.05.2025 | ABLAPL-5697/2025 | SWARAJ PATEL | GENERAL | | Order Dtd. 2025-05-20 | | (Seat No-19) |
| 36 | 43751/2025 | 23.05.2025 | ABLAPL-5788/2025 | SWARAJ PATEL | GENERAL | | Order Dtd. 2025-05-20 | BAIL-2 | (Seat No-9) |
| 37 | 43759/2025 | 23.05.2025 | WP (C) - 39466/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH-3 | (Seat No-11) |
| 38 | 43762/2025 | 23.05.2025 | WP (C) - 11918/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-02-20 | WRIT BRANCH-1 | (Seat No-31) |

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| 39 | 43765/2025 | 23.05.2025 | WP (C) - 16940/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07- 18 | WRIT BRANCH-3 | (Seat No- 13) |
| 40 | 43768/2025 | 23.05.2025 | WP (C) - 16006/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07- 10 | WRIT BRANCH-1 | (Seat No-4) |
| 41 | 43770/2025 | 23.05.2025 | WP (C) - 16004/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07- 10 | WRIT BRANCH-1 | (Seat No-4) |
| 42 | 43771/2025 | 23.05.2025 | WP (C) - 15981/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07- 09 | WRIT BRANCH-8 | (Seat No- 41) |
| 43 | 43773/2025 | 23.05.2025 | WP (C) - 11542/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-05- 15 | WRIT BRANCH-6 | (Seat No- 16) |
| 44 | 43774/2025 | 23.05.2025 | WP (C) - 11437/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-05- 08 | WRIT BRANCH-5 | (Seat No- 23) |
| 45 | 43775/2025 | 23.05.2025 | WP (C) - 10490/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-04- 30 | WRIT BRANCH-1 | (Seat No-2) |
| 46 | 43776/2025 | 23.05.2025 | WP (C) - 7079/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06- 28 | WRIT BRANCH-7 | (Seat No- 18) |
| 47 | 43778/2025 | 23.05.2025 | ABLAPL- 5473/2025 | MURALIDHAR BISWAL | GENERAL | | Misc.case | | (Seat No- 18) |
| 48 | 43779/2025 | 23.05.2025 | WP (C) - 7083/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06- 28 | WRIT BRANCH-7 | (Seat No- 18) |
| 49 | 43780/2025 | 23.05.2025 | WP (C) - 7102/2024 | MURALIDHAR BISWAL | GENERAL | | Order Dtd. 2025-04- 29 | WRIT BRANCH-5 | (Seat No- 23) |
| 50 | 43781/2025 | 23.05.2025 | WP (C) - 7112/2024 | MURALIDHAR BISWAL | GENERAL | | Order Dtd. 2025-04- 29 | WRIT BRANCH-5 | (Seat No- 23) |
| 51 | 43783/2025 | 23.05.2025 | ABLAPL- 3460/2025 | AKSHYA KUMAR BEHERA | GENERAL | | Order Dtd. 2025-05- 02 | | (Seat No- 23) |
| 52 | 43784/2025 | 23.05.2025 | WP (C) - 16882/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07- 16 | WRIT BRANCH-2 | (Seat No-9) |

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| 53 | 43785/2025 | 23.05.2025 | WP (C) - 8452/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-04- 10 | WRIT BRANCH-4 | (Seat No- 27) |
| 54 | 43786/2025 | 23.05.2025 | WP (C) - 21374/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06- 24 | WRIT BRANCH-1 | (Seat No-3) |
| 55 | 43788/2025 | 23.05.2025 | WA-25/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-01- 29 | | (Seat No-3) |
| 56 | 43804/2025 | 23.05.2025 | FAO- 82/2019 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 26 | MISC. APPEAL SEC. | (Seat No-9) |
| 57 | 43805/2025 | 23.05.2025 | FAO- 17/2020 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 26 | MISC. APPEAL SEC. | (Seat No-5) |
| 58 | 43806/2025 | 23.05.2025 | RSA- 288/2009 | B.K DAS | GENERAL | | Entire Document | | (Seat No-5) |
| 59 | 43808/2025 | 23.05.2025 | FAO- 601/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-05- 16 | MISC. APPEAL SEC. | (Seat No-2) |
| 60 | 43809/2025 | 23.05.2025 | ABLAPL- 5660/2025 | BISWARANJAN DALAI | GENERAL | | Order Dtd. 2025-05- 20 | BAIL-1 | (Seat No-5) |
| 61 | 43811/2025 | 23.05.2025 | FAO- 470/2020 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 26 | MISC. APPEAL SEC. | (Seat No-5) |
| 62 | 43812/2025 | 23.05.2025 | FAO- 538/2019 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 28 | MISC. APPEAL SEC. | (Seat No-5) |
| 63 | 43815/2025 | 23.05.2025 | FAO- 865/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 28 | MISC. APPEAL SEC. | (Seat No-5) |
| 64 | 43817/2025 | 23.05.2025 | FAO- 584/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 28 | MISC. APPEAL SEC. | (Seat No-5) |
| 65 | 43818/2025 | 23.05.2025 | FAO- 458/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 28 | MISC. APPEAL SEC. | (Seat No-2) |
| 66 | 43819/2025 | 23.05.2025 | FAO- 516/2016 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03- 28 | MISC. APPEAL SEC. | (Seat No-2) |
| 67 | 43822/2025 | 23.05.2025 | FAO- | ANIRUDDHA SETHI | GENERAL | | Order | MISC. | (Seat |

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| | | | 437/2017 | | | | Dtd. 2025-05-14 | APPEAL SEC. | No-8) |
| 68 | 43823/2025 | 23.05.2025 | WP (C) - 4805/2021 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-04-26 | WRIT BRANCH-1 | (Seat No-1) |
| 69 | 43824/2025 | 23.05.2025 | WP (C) - 14515/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06-21 | WRIT BRANCH-1 | (Seat No-1) |
| 70 | 43825/2025 | 23.05.2025 | WP (C) - 16086/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07-11 | WRIT BRANCH-6 | (Seat No-35) |
| 71 | 43826/2025 | 23.05.2025 | WP (C) - 10557/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-05-01 | WRIT BRANCH-3 | (Seat No-12) |
| 72 | 43827/2025 | 23.05.2025 | WP (C) - 15961/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07-10 | WRIT BRANCH-8 | (Seat No-41) |
| 73 | 43828/2025 | 23.05.2025 | WP (C) - 13183/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-05-20 | WRIT BRANCH-7 | (Seat No-48) |
| 74 | 43829/2025 | 23.05.2025 | WP (C) - 12360/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-05-17 | WRIT BRANCH-8 | (Seat No-42) |
| 75 | 43830/2025 | 23.05.2025 | WP (C) - 13805/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-06-18 | WRIT BRANCH-8 | (Seat No-29) |
| 76 | 43831/2025 | 23.05.2025 | WP (C) - 15996/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-07-10 | WRIT BRANCH-8 | (Seat No-41) |
| 77 | 43832/2025 | 23.05.2025 | WP (C) - 18456/2024 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-08-09 | | (Seat No-41) |
| 78 | 43833/2025 | 23.05.2025 | FAO- 884/2018 | ANIRUDDHA SETHI | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-5) |
| 79 | 43729/2025 | 23.05.2025 | CRLMC- 2937/2024 | PARTH SARATHI DAS | GENERAL | | Order Dtd. 2025-04-09 | | (Seat No-5) |
| 80 | 43731/2025 | 23.05.2025 | BLAPL- 5100/2025 | PARTHA SARATHI DAS | GENERAL | | Order Dtd. 2025-05-20 | | (Seat No-5) |

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| 81 | 43744/2025 | 23.05.2025 | OJC-14025/1998 | J P KAR | GENERAL | | | WRIT BRANCH-8 | (Seat No-39) |
| 82 | 43746/2025 | 23.05.2025 | SA-142/2002 | A PANDA | GENERAL | | | SECOND APPEAL | (Seat No-4) |
| 83 | 43749/2025 | 23.05.2025 | FA-71/1990 | H K DASH | GENERAL | | | | (Seat No-4) |
| 84 | 43750/2025 | 23.05.2025 | WP (C) - 12876/2022 | K SAHOO | GENERAL | | | WRIT BRANCH-4 | (Seat No-38) |
| 85 | 43752/2025 | 23.05.2025 | RSA-39/2020 | B DAS | GENERAL | | | SECOND APPEAL | (Seat No-2) |
| 86 | 43753/2025 | 23.05.2025 | RSA-1/2006 | L D PANDA | GENERAL | | | SECOND APPEAL | (Seat No-4) |
| 87 | 43754/2025 | 23.05.2025 | RSA-433/2003 | J P KAR | GENERAL | | | SECOND APPEAL | (Seat No-3) |
| 88 | 43755/2025 | 23.05.2025 | RSA-486/2017 | K SAHOO | GENERAL | | | SECOND APPEAL | (Seat No-1) |
| 89 | 43756/2025 | 23.05.2025 | WP (C) - 14032/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-43) |
| 90 | 43757/2025 | 23.05.2025 | WP (C) - 14025/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-43) |
| 91 | 43758/2025 | 23.05.2025 | WP (C) - 14025/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-43) |
| 92 | 43760/2025 | 23.05.2025 | WP (C) - 14069/2025 | C MOHANTY | GENERAL | | | | (Seat No-43) |
| 93 | 43761/2025 | 23.05.2025 | WP (C) - 14023/2025 | C MOHANTY | GENERAL | | | | (Seat No-43) |
| 94 | 43763/2025 | 23.05.2025 | WP (C) - 14023/2025 | C MOHANTY | GENERAL | | | | (Seat No-43) |
| 95 | 43764/2025 | 23.05.2025 | WP (C) - 14032/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-43) |
| 96 | 43766/2025 | 23.05.2025 | WP (C) - 14049/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-40) |
| 97 | 43767/2025 | 23.05.2025 | WP (C) - 14049/2025 | C MOHANTY | GENERAL | | | WRIT BRANCH-8 | (Seat No-40) |
| 98 | 43769/2025 | 23.05.2025 | WP (C) - 14069/2025 | C MOHANTY | GENERAL | | | | (Seat No-40) |
| 99 | 43772/2025 | 23.05.2025 | RVWPET-18/2025 | S DAS | GENERAL | | | CIVIL REVISION | (Seat No-5) |
| 100 | 43777/2025 | 23.05.2025 | WP (C) - 8842/2025 | A K NAYAK | GENERAL | | | WRIT BRANCH-5 | (Seat No-23) |

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| 101 | 43807/2025 | 23.05.2025 | ABLAPL-13179/2017 | BHARAT BEHERA | GENERAL | | Order Dtd. 2017-11-09 | | (Seat No-23) |
| 102 | 43810/2025 | 23.05.2025 | ABLAPL-3460/2025 | M.R.SAHOO | GENERAL | | Order Dtd. 2025-05-02 | | (Seat No-23) |
| 103 | 43813/2025 | 23.05.2025 | ABLAPL-5666/2025 | GYANA RANJAN PATRA | GENERAL | | Order Dtd. 2025-05-20 | BAIL-2 | (Seat No-16) |
| 104 | 43814/2025 | 23.05.2025 | WP (C) - 25019/2024 | S.DAS | GENERAL | | Order Dtd. 2024-11-04 | | (Seat No-16) |
| 105 | 43816/2025 | 23.05.2025 | ABLAPL-5684/2025 | GYANA RANJAN PATRA | GENERAL | | Order Dtd. 2025-05-20 | | (Seat No-16) |
| 106 | 43821/2025 | 23.05.2025 | CRLA-379/2025 | K. C. PANDA | GENERAL | | Order Dtd. 2025-05-09 | | (Seat No-16) |
| 107 | 43834/2025 | 23.05.2025 | WPCRL-52/2025 | BIJAY KUMAR BEHERA | GENERAL | | Order Dtd. 2025-05-16 | | (Seat No-16) |
| 108 | 43835/2025 | 23.05.2025 | ABLAPL-5728/2025 | JIBAN JYOTI PRADHAN | GENERAL | | Order Dtd. 2025-05-20 | | (Seat No-16) |
| 109 | 43836/2025 | 23.05.2025 | ABLAPL-1836/2020 | SIBA PRASAD SAHOO | GENERAL | | Order Dtd. 2022-02-16 | BAIL-1 | (Seat No-4) |

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